

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI

M.A. NO.____/2017 in
Company Appeal No. **17** /(MB)/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.02.2018**

NAME OF THE PARTIES: **Shri Manendra Lal Gupta**
v/s.
Lupin Ltd.

SECTION OF THE COMPANIES ACT: 58,59 of Companies Act, 2013

ORDER

36. Company Appeal 17/ 58,59/MB/2016

Wrongly on Board.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)